

the Government works as well as transfer guidelines. As regards overstayal of Junior Engineers a readiness list of transfers of the Junior Engineers has been issued after compiling the list of Junior Engineers, in accordance with the provisions of the guidelines. The transfer orders of these Junior Engineers will be issued keeping in view the vacancies and exigencies of work outside Delhi.

Bakery Units in Manipur

717. SHRI N. TOMBI SINGH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to open sophisticated Bakery units in Imphal, Manipur to meet the requirement of quality bread there; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) No, Sir.

(b) Question does not arise.

[*Translation*]

Pay Scale of Sports Instructors

718. PROF. YADU NATH PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

Selection Grade	—	Rs. 3700-5000
Grade — I	—	Rs. 3000-4500
Grade — II	—	Rs. 2200-4000
Grade — III(A)	—	Rs. 1640-2900
Grade — III(B)	—	Rs. 1200-2040

(a) whether the Sports Authority of India had appointed some National Institute of Sports Instructors in the pay scale of Rs. 2000-Rs. 4000, but in 1987 when the Sports Authority of India was merged with National Institute of Sports, the salary of the Instructors who joined Sports Authority of India from National Institute of Sports was fixed at Rs. 1640 and if so, the reasons therefor;

(b) whether the qualifications and functions of the instructors of Sports Authority of India as well as N.I.S. are same, if so, whether Government propose to fix same pay scales for them and if so, when such anomaly will be removed; and

(c) whether the seniority of N.I.S. instructors, appointed in Sports Authority of India, is being treated from the date of their joining S.A.I. and if not, the reasons therefor and when these anomalies are likely to be removed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) Yes, Sir. Before its amalgamation with National Institute of Sports (NIS), Sports Authority of India (SAI) recruited Coaches in the pay scale of Rs. 2200-Rs. 4000 for the specific job of training of selected, talented children from all over the country and admitted to adopted schools of SAI under a new Scheme.

Before amalgamation of NIS with sports Authority of India, the NIS had Coaches in the Following scales:

After amalgamation, the lowest grade i.e. Grade-III (B) was abolished and the Coaches who were in the scale of Rs. 1200-Rs. 2040 were fixed in the next higher grade i.e. Grade-III(A) Rs. 1640-Rs. 2900.

(b) The qualification and functions of the Coaches of Sports Authority of India and National Institute of Sports are the same. Consequent to amalgamation, there are now four pay scales of Coaches in SAI.

(c) Seniority is based on regular service. Service Bye-Laws have been amended by the Governing Body recently. Seniority will be regulated on that basis. Draft lists are being prepared for circulation among the Coaches. Before finalization, opportunity would be given to them to represent.

[*English*]

Soyabean Units in Rajasthan

719. SHRI MAHENDRA SINGH MEWAR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up any unit based on soyabean cultivation in the Kota and Chittorgarh districts of Rajasthan; and

(b) if so, the details of benefits, subsidies and concessions likely to be given to entrepreneurs who wish to set up such units?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) One soybean processing plant has already been set up at Kota in the cooperative sector with 200 T.P.D. capacity. It is proposed to set up one soyabean processing plant at Chittorgarh during 8th Plan period in the cooperative sector.

(b) State Government does not support

any soyabean processing plant at Kota in private sector. At Chittorgarh, any entrepreneur can set up a plant on usual subsidies and concessions available under the Industrial Policy of the State. No special subsidies or concessions are available for soyabean processing plant.

Use of Foreign Brand Name by Pepsi Foods

720. SHRI PHOOL CHAND VERMA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the foreign collaborating approvals clearly state that No Foreign Brand Names are to be used for the domestic market;

(b) whether M/s. Pepsi Foods wrote to the Government on 4 April, 1990 saying that they have been permitted by Pepsi Co. U.S.A. to use the international trade mark logos 'Pepsi', 'Mirinda' and 'Seven Up' in India; and

(c) if so, the reasons for allowing the use of foreign brand names?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) Yes, Sir.

(b) Yes, Sir.

(c) No foreign brand name has been allowed to be used for the domestic market. However, hybrid name with Indian name as prefix has been allowed.

Expenditure on Education

721. SHRI J. CHOKKA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: